					nere for previous Lis	· · · ·				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	216158145	1	216158145	62.68	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	104214729	7	102483635	29.72	0	1731094	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	3	26324703	3	7673757	2.23	0		0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	16	18687602	16	18566363	5.38	0		0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		27	365385179	27	344881900	100.00	0	20503279	0	